

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 449 of 2000

Tuesday, this the 9th day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. Rajan K, S/o Kunjiraman,
Renjith Nivas, Clappana Village,
Quilon (LDC, Garrison Military
Engineering Service, Fort Cochin-I) ...Applicant

By Advocate Mr. K.S. Madhusoodanan

Versus

1. Controller General of Defence Accounts
(Complaint Cell), R.K. Puram,
West Block-V, New Delhi-110060.

2. Controller of Defence Accounts,
Chennai-18

3. Garrison Engineer,
Fort Cochin, Cochin-1

4. Union of India, represented by
Secretary, Ministry of Defence,
New Delhi. ..Respondents

By Advocate Ms. A. Rajeswari, ACGSC

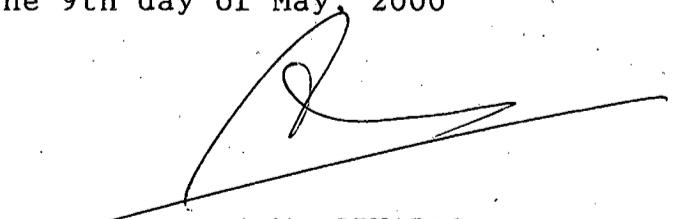
The application having been heard on 9th May 2000, the
Tribunal on the same day delivered the following:

O R D E R

It is submitted by the learned counsel for the
applicant that since the relief sought for has been granted by
the respondents, this OA is not pressed.

2. Accordingly, the Original Application is dismissed as
not pressed. No costs.

Tuesday, this the 9th day of May, 2000


A.M. SIVADAS
JUDICIAL MEMBER

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